

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 243**  
**(IB)-868(ND)2018**  
**IA/1556/2019**

**IN THE MATTER OF:**

**M/s. Propertree Real Estate Solution Pvt.  
Ltd.**

...

**Applicant/Petitioner**

**Versus**

**M/s. Unibera Developers Pvt. Ltd.**

...

**Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 24.02.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** C S Gupta and Anand Shukla Adv on behalf of Corporate  
Debtor/ Respondent  
Kanishk Khetan, Adv for Insolvency Professional

**ORDER**

Renotify this case on 26<sup>th</sup> March, 2021.



**(T.S.Singh)**  
**Court Officer**